

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 5097 - JK (LD ) of 2025**  
**DATED:- 07 - 05 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government  
Dated: 07.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**  
Assistant Legal Remembrancer



Annexure to the Government Order No. 5097 - JK(LD) of 2025 dated 07.05.2025.

S.No	Titled of the case	OIC	Designation
1	Civil Suit.68/2025titled M/S Siler Screen Aluminium Industries V/s M.D.SIDCO & Ors.	Mr.Pawan Sethi	Manager Estate Samba
2	WP(C)2158/2024 J&K Integrated Textile Park V/s J&K & Ors.	Mr.Pranov Mahajan	Manager Estate Ghatti Kathua.
3	WPC 2511/2024 Sameer Singh Vs UT of J&K & ors.	Mr. Pawan Sethi.	Manager Estate Samba
4	WP C 1753/2024 GSA Industries Pvt. Ltd. V/s UT of J&K & ors.	Mr. Pranov Mahajan	Manager Estate Ghatti Kathua
5	WPC 945/2024 M/s Aegios Poly Films Pvt. Ltd. V/s UT of J&K and ors.	Mr. Pranov Mahajan	Manager Estate Ghatti Kathua
6	WP (C) No. 246/2025 CM No. 482/2025 Mohd Latif and others V/s UT of J&K and others	Munir Ahmad Bhat	General Manager DB
7	Apple/4/2008 ESS EMM Coated Steel	Munir Ahmad Bhat	General Manager DB
8	WP(C) No. 2054/2022 titled Parbhat Terpenes and Synthetics Ltd. V/s J&K State Industrial Development.	Mr. Ravinder Singh.	Manager Estate, Industrial Complex, I/C Bari Brahmana.

*Im*  
*Devsingh*